



**TAMIL NADU LEGISLATIVE ASSEMBLY
(EIGHTH ASSEMBLY)**

**SIXTH SESSION
(27th January and 28th January 1988)**

RESUME OF BUSINESS

**Legislative Assembly Secretariat
Fort St. George, Madras - 600 009.**

PREFACE

This publication contains a brief resume of the Business transacted by the Tamil Nadu Legislative Assembly during its Sixth Session of the Eighth Tamil Nadu Legislative Assembly held on 27th January 1988 and 28th January 1988.

Madras-600 009,
Dated: 15th February 1988,

C.K.RAMASWAMY,
Secretary.

CONTENTS

<i>Serial Number (1)</i>	<i>Subject (2)</i>	<i>Page (3)</i>
I.	Summons	1
II.	Duration of the Meeting	1
III.	Dissolution	1
IV.	Sittings of the Assembly	2
V.	Obituary References	2
VI	Condolence Resolution	3
VII.	Governor's Address	4
VIII	Motion expressing Confidence in the Ministry	4
IX.	Government Motion	4
X.	Disqualification of certain Members by Hon. Speaker	5
XI	Constitution of Committee	6
XII	Papers Laid on the Table of the House	6
	Appendix	7

TAMIL NADU LEGISLATIVE ASSEMBLY**EIGHTH ASSEMBLY--SIXTH SESSION**
-----**RESUME OF WORK TRANSACTED BY THE TAMIL NADU LEGISLATIVE
ASSEMBLY ON 27TH JANUARY 1988 AND 28TH JANUARY 1988**
-----**I. SUMMONS**

Summons for the Meeting of the Sixth Session of the Eighth Tamil Nadu Legislative Assembly were issued to the Members on the 8th January 1988 in S.O.Ms. No.7, Legislative Assembly Secretariat, dated 8th January 1988.

Due to the death of the Frontier Gandhi Thiru Khan Abdul Gaffar Khan on 20th January 1988, the State Government declared a holiday on the funeral day, i.e., on 22nd January 1988.

The meeting of the Assembly was therefore postponed from 22nd January 1988 to 25th January 1988 and a revised notification was issued by the Governor in S.O.Ms. No.13, Legislative Assembly Secretariat, dated 20th January 1988, summoning the Legislative Assembly on 25th January 1988.

II. DURATION OF THE MEETING

The Sixth Session of the Eighth Legislative Assembly commenced on the 27th January 1988 and adjourned on the 28th January 1988.

III. DISSOLUTION

The Eighth Tamil Nadu Legislative Assembly was dissolved with effect from 30th January 1988 by a proclamation issued by the President of India under Article 356 of the Constitution of India.

IV. SITTINGS OF THE ASSEMBLY

The Tamil Nadu Legislative Assembly met for two days during this period, on the following days:

27th January 1988 and 28th January 1988.

In terms of hours it sat for 2 Hours and 26 minutes.

V. OBITUARY REFERENCES

(i) Obituary References were made in the Assembly on the demise of the following former Members of the Assembly on the dates noted against each:-

<i>Serial Number</i>	<i>Name</i>	<i>Constituency</i>	<i>Period in which served as Member</i>	<i>Date of demise</i>	<i>Date on which reference was made in the House</i>
<i>(1)</i>	<i>(2)</i>	<i>(3)</i>	<i>(4)</i>	<i>(5)</i>	<i>(6)</i>
1.	Thiru. M. Abraham	Alandur, Chengalpattu District	1985-86	2nd Dec.1987	27th Jan.1988
2.	Thiru.R. Subba Ayyar	Chengalpattu General Rural.	1946-52	9th Jan.1988	27th Jan.1988
3.	Thiru. P. Ramamurti	Madurai North, Madurai District.	1952-57	15th Dec.1987	27th Jan.1988

(ii) Obituary Reference was also made in the Assembly on the demise of Thiru. Khan Abdul Gaffar Khan, the Frontier Gandhi on 27th January 1988.

All the Members stood in silence for two minutes as a mark of respect to the deceased.

VI. CONDOLENCE RESOLUTION

On the demise of Hon. Dr. M.G. Ramachandran, Chief Minister of Tamil Nadu

Hon. Thiru. R. M. VEERAPPAN, Minister for Local Administration (Leader of the House) moved the following condolence resolution, on 27th January 1988:-

"தமிழகத்தின் நாயகராகவும், உலகெங்கும் வாழுகிற தமிழ் மக்களின் நம்பிக்கை நட்சத்திரமாகவும், கலைத்தாயின் தலைமகனாகவும், ஒப்பற்ற மனிதாபிமானியாகவும், உயிருக்கு இறுதி நேருகிறவரை வற்றாது வழங்குகிற ஜீவந்தியாகவும், தமிழகத் திரைப்பட வரலாற்றில் திருப்புமுனையாக அமைந்து மாபெரும் சமுதாயப் புரட்சிக்கு வித்திட்டவராகவும், பேரறிஞர் அண்ணாவின் இலட்சியங்களைத் தொடர்ந்து காப்பாற்ற அனைத்திந்திய அண்ணா திராவிட முன்னேற்றக் கழகம் என்கிற அரசியல் அமைப்பைக் கண்டு, அந்த இயக்கத்தை வியக்க வைக்கிற வேகத்தில் வெற்றிப்பெற வைத்து அதன்மூலம் அண்ணாவின் அரசை அமைத்து, பத்தாண்டு காலத்திற்குமேல் தமிழகத்தின் முதல்வர் பொறுப்பில் இருந்து, இந்தியாவின் புகழ்மிக்க முதல்வராக நல்லாட்சி நடத்தி, தமிழகத்தை முன்னேற்றப் பாதையில் செலுத்தியவரும், கடைக்கோடி ஏழைகளின் கண்ணீரைத் துடைத்து, ஏழைகளைச் சிரிக்க வைப்பதையே தனது ஆட்சியின் முழு முதல் இலட்சியமாகக் கொண்டவரும், சத்துணவு படைத்த சரித்திர நாயகனாக விளங்கியவரும், எந்த முடிவை எடுத்தாலும், எந்த நடவடிக்கையை மேற்கொண்டாலும், இந்தியத் துணைக் கண்டத்தின் இறையாண்மைக்கு ஊறு நேராமலும், நாட்டு ஒற்றுமைக்குப் பழுது வந்துவிடாமலும் காத்தவரும், இலங்கைத் தமிழ் மக்களின் இன்னல் தீர இறுதி நாள் வரை உழைத்தவரும், பாதகங்களையே சாதகங்களாக்கிக் கொண்டு, வறுமை, வசதியின்மை, உயர் கல்வியின்மை, பின்னணியின்மை ஆகியவை ஒரு தலைவனின் வளர்ச்சியைத் தடுத்து விட முடியாது என்பதற்கு கண்கண்ட உதாரணமாகத் திகழ்ந்தவரும், இந்தியாவிலும் உலகின் பல பாகங்களிலும் வாழும் இலட்சோபலட்சம் மக்களின் அளவற்ற அன்பைப் பெற்றவரும், வாழும் போதே வரலாறு ஆனவரும், பேரறிஞர் அண்ணா அவர்களால் இதயக்கனி என்றும், நாட்டு மக்களாலும், நல்லோர்களாலும் புரட்சித் தலைவரென்றும், பொன்மனச் செம்மலென்றும், மக்கள் திலகமென்றும், வாழ்த்தப் பெற்றவரும், இரண்டு முறை மரணத்தையே வென்றவருமான, மாண்புமிகு டாக்டர் எம்.ஜி.ஆர். அவர்கள், எதிர்பாராமல் திடீரென்று 1987 ஆம் ஆண்டு டிசம்பர் 24 ஆம் நாள் இயற்கை எய்தியது குறித்து இப்பேரவை ஆற்றொணாத் துயரத்தையும், ஆழ்ந்த இரங்கலையும் தெரிவிப்பதோடு, அவரது மறைவால் தாங்கொணாத் துயருறும், தமிழக முதல்வர் மாண்புமிகு ஜானகி ராமச்சந்திரன் அவர்களுக்கும், அவர்களது குடும்பத்தினருக்கும், அதிர்ச்சிக்கு ஆளாகியிருக்கிற அவரது இலட்சோபலட்சம் தம்பிமார்களுக்கும், தங்கள் வீட்டுப் பிள்ளையாய் அவரை நேசித்த தமிழகத்தின் தாய்மார்களுக்கும், உலகம் முழுவதிலுமுள்ள தமிழ் அன்பர்களுக்கும் இப்பேரவை தனது ஆழ்ந்த இரங்கலைத் தெரிவித்துக்கொள்கிறது".

The above Resolution was adopted Nem. Con. and thereafter the House adjourned for the whole day as a mark of respect to the deceased.

VII. GOVERNOR'S ADDRESS AND MOTION OF THANKS THEREON

Thiru. Sundar Lal Khurana, Governor of Tamil Nadu addressed the Members of the Tamil Nadu Legislative Assembly assembled in the Legislative Assembly chamber, Fort St. George, Madras, at 10.00 a.m. on Monday, the 25th January 1988. The motion of Thanks, to the Governor's Address could not be moved as the House adjourned on 28th January 1988, after adopting the Confidence Motion and Subsequently the Eighth Assembly was dissolved.

VIII. MOTION EXPRESSING CONFIDENCE IN THE MINISTRY

On the 28th January 1988 the Hon. Thiru.R.M.Veerappan, Minister for Local Administration (Leader of the House) moved the following motion:-

"This House expresses its Confidence in the Council of Ministers of which Thirumathi Janaki Ramachandran is the Chief Minister".

The above motion was put to vote of the House and the House divided as follows:-

Ayes ...	99
Noes ...	8
Neutrals...	3

Hon. Speaker declared the motion having been passed by the majority of members present and voting.

IX. GOVERNMENT MOTION

On the 28th January 1988, Hon. Thiru. R. M. Veerappan, Minister for Local Administration (Leader of the House) moved the following motion:-

"That under Rule 25(1) of the Tamil Nadu Legislative Assembly Rules, the House be adjourned to day to meet again at 9.00 a.m. on 1st February 1988".

The motion was put and carried.

X. DISQUALIFICATION OF CERTAIN MEMBERS BY HON. SPEAKER

On 28th January 1988, Hon. Speaker disqualified six Members and former Ministers viz.,

- | | |
|-----------------------------------|--------------|
| 1. Dr.V.R. Nedunchezhiyan | Athoor |
| 2. Thiru. S.Ramachandran | Panruti |
| 3. Thiru. S. Thirunavukkarasu | Aranthangi |
| 4. Thiru. R.Soundararajan | Srirangam |
| 5. Thiru. K.K.S.S.R. Ramachandran | Sathur |
| 6. Thiru. C. Aranganayagam | Thondamuthur |

From the Membership of the House under paragraph 2(1)(a) of the Tenth schedule to the Constitution of India.

On the same day, Hon. Speaker also disqualified the following 27 Members from the Membership of the House under paragraph 2(1) (b) read with paragraph 3(a)(ii) of the Tenth Schedule to the Constitution of India, based on the motions moved by Thiru Durai Govindarajan, Chief Government Whip:-

- | | |
|---|--------------------|
| 1. Thiru. K. Narasimmapallavan | Uthiramerur. |
| 2. Thiru. P.M. Narasimhan | Pallipet. |
| 3. Thiru. V.Subramaniyan | Kandamangalam(SC). |
| 4. Thiru. M. Anandan | Ulundurpet(SC). |
| 5. Thiru. Durai Anbarasan alias
Ramalingam | Nellikuppam. |
| 6. Thiru. A.Thangarasu | Kurinjipadi. |
| 7. Thiru. K.P. Nachimuthu | Mettur. |
| 8. Thiru. Salem. M. Arumugam | Salem-II. |
| 9. Thiru. P.Dhanabal | Sankari(SC). |
| 10. Thirumathi P.Lakshmi | Avanasi(SC). |
| 11. Thiru. M.V.Rathinam | Pollachi. |
| 12. Thiru. A.Periyasamy | Dharapuram(SC). |
| 13. Thiru. Durai Ramasamy | Vellakoil. |
| 14. Thiru. S. Balakrishnan | Modakurichi. |

15. Thiru. P.G. Narayanan	Bhavani.
16. Thiru. K.A. Sengottaian	Gopichettipalayam.
17. Thiru. V.K. Chinnasamy	Bhavanisagar.
18. Dr. D. Mohammed Saleem	Periyakulam.
19. Thiru. R.Muthiah	Sedapatti.
20. Thiru. A.Premkumar	Dindigul.
21. Thirumathi . R. Saroja	Uppiliapuram(SC).
22. Thiru. K. Balasubramanian	Sirkali(SC).
23. Thiru. Pappa Subramaniyan	Courtallam.
24. Thiru.T.Marimuthu	Kolathur.
25. Thiru. V.S. Panchavarnam	Aruppukottai.
26. Thiru. V. Balakrishnan	Sivakasi.
27. Thiru. T.Perumal	Kadayanallur.

XI. CONSTITUTION OF COMMITTEE

The Business Advisory Committee for the year 1987-88 was re-constituted with effect from 18th January 1988 and the Members were informed through Information Sheet. The names of Members of the Committee are given in Appendix.

XII. PAPERS LAID ON THE TABLE OF THE HOUSE.

During the period, 42 papers were laid on the Table of the House. Details of which are as follows:

A. Statutory Rules and Orders	39
B. Reports, Notifications and Other Papers	---	3
		<hr/>
Total		42
		<hr/>

APPENDIX**BUSINESS ADVISORY COMMITTEE**
(Re-constituted on 18th January 1988.)**CHAIRMAN**

1. Hon. Thiru P. H. Pandian, Speaker.

MEMBERS

2. Hon. Thirumathi. Janaki Ramachandran, Chief Minister.
3. Hon. Thiru. R.M. Veerappan, Leader of the House
(Minister for Local Administration)
4. Hon. Thiru. P.U. Shanmugam, Minister for Health.
5. Hon. Thiru. V.P. Balasubramanian, Deputy Speaker.
6. Hon. Thiru. O. Subramanian, Leader of the Opposition.
7. Thiru. Durai Govindarajan, Chief Government Whip.
8. Thirumathi. D. Yasodha.
9. Thiru. C. Palanimuthu.
10. Thiru. Nanjil K. Manoharan.
11. Thiru. S.M. Ramachandran.
12. Thiru. K. Ramani.
13. Thiru. A.S.A. Arumugam.
14. Thiru. A. K. A. Abdul Samad.
15. Thiru. P.Uthirapathi.
